

**STATEMENT RE. PURCHASE OF CERTAIN SHARES BY THE LIFE INSURANCE CORPORATION**

**Shri T. T. Krishnamachari:** I beg to lay on the Table a statement regarding the purchase of certain shares by the Life Insurance Corporation of India. [See Appendix III, Annexure No. 158].

**Shri Biren Roy** (Calcutta-South West): Will that statement of the Life Insurance Corporation's investments be available to all the Members?

**Mr. Speaker:** It has been laid on Table, and whichever hon. Member wants a copy will be supplied a copy.

**Shri Biren Roy:** I think all the Members should have copies.

**Shrimati Renu Chakravartty** (Basirhat): I would submit that a resolution has been given notice of seeking a discussion on this. May we know when the discussion on that particular report will come up before the House?

**Mr. Speaker:** I remember to have admitted that resolution. But I have not yet fixed the date.

**Shri Feroze Gandhi** (Rai Bareilly): The date was to be fixed by the Finance Minister.

**Mr. Speaker:** I shall send this on to him and ascertain the date.

**Shri S. A. Dange** (Bombay City—Central): Could the Finance Minister give us a date during this session before it closes?

**Mr. Speaker:** I shall try. The hon. Minister may find it possible to have a discussion on this as early as possible.

**Shri T. T. Krishnamachari:** I have suggested, if it suits the Chair, that I shall be quite ready for the discussion on Monday afternoon.

**Shri Bimal Ghose** (Barrackpore): Before that, I was thinking that my

resolution on State trading would be coming up on Monday.

**Mr. Speaker:** This relates to insurance.

**Shri T. T. Krishnamachari:** I am completely in your hands. You may fix any day, Monday, or Tuesday or Wednesday. The Chair may fix any day.

**Dr. Ram Subhag Singh** (Sasaram): Even Sunday?

**Mr. Speaker:** I shall try. There seem to be a number of motions outstanding.

**REPORT OF ENQUIRY INTO DELAY IN SETTING UP OF PAPER PLANT AT FOREST RESEARCH INSTITUTE**

**The Minister of Co-operation** (Dr. P. S. Deshmukh): I beg to lay on the Table a copy of the Report of Enquiry into the delay in setting up a Paper Plant at the Forest Research Institute, Dehra Dun, together with a copy of the statement showing the action taken by Government thereon. [Placed in Library. See No. Lt-434/57].

**NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT**

**The Deputy Minister of Food and Agriculture** (Shri A. M. Thomas): I beg to lay on the Table, under subsection (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:

- (1) S.R.O. No. 2464, dated the 27th July, 1957 making certain amendments to the Inter-Zonal Wheat Movement Control Order, 1957
- (2) S.R.O. No. 2466, dated the 29th July, 1957
- (3) S.R.O. No. 2580, dated the 9th August, 1957, containing the Rajasthan Gram (Prohibition of Export) Order, 1957.
- (4) S.R.O. No. 2630, dated the 14th August, 1957 making certain amendment to the